

[Print](#)**Defective Case Register from 2024-11-19 to 2024-11-19**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/48077/2024	NIRANJAN PANDA	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
2	D-CRLMC/34016/2024	BAIBASWATA PANIGRAHI	2024-11-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  Certified copy of anx.8 be filed,(ii)No affidavit made on behalf of co-petitioner.
3	D-ABLAPL/34546/2024	ARUN KUMAR DAS	2024-11-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1.Page no.9 is not neat and legible.
4	D-WP(C)/48080/2024	ACHYUTANANDA PATTANAİK	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
5	D-BLAPL/34558/2024	SUKANTA KUMAR NAYAK	2024-11-19	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  1. As per Standing order No.03 dated 09.07.2024, the name of the informant should not be mentioned in the petition.2. The name of the lower Court not mentioned in the cause title.
6	D-CONTC/47751/2024	BIRAJA PRASAD TRIPATHY	2024-11-19	Code NOT CORRECT
7	D-BLAPL/34565/2024	PABITRA KUMAR NAYAK	2024-11-19	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  1. Year of the rejection order under Annexure-4 not tally with Index and Date chart.
8	D-BLAPL/34605/2024	AKSHAYA KUMAR SAHOO	2024-11-19	Father name not tally with rejection order and cause title.
9	D-CONTC/48004/2024	ADV.	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
10	D-WP(C)/48384/2024	SUKANTA KUMAR MISHRA	2024-11-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  NEAT COPY OF PAGE NO 84 TO BE FILED.
11	D-WP(C)/47995/2024	NITISH KUMAR MISHRA	2024-11-19	30-OTHER DEFECT (IF ANY)  The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.

12	D- CONTC/47796/2024	ADV.	2024-11-19	NOT PROPERLY PAGE MARKED IN PETITION AND ALSO INDEX .PUT UP FOR S.R AFTER FILING THE SAME
13	D-WP(C)/48002/2024	SATYAJIT MOHAPATRA (2)	2024-11-19	30-OTHER DEFECT (IF ANY) The name of the parties in vakaltnma not correctly furnished.
14	D-WP(C)/48085/2024	ASHOK KUMAR PARIDA	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
15	D- CRLMC/34119/2024	RANJIT MOHANTY	2024-11-19	Page nos. 8 and 14 not legible.
16	D- ABLAPL/34549/2024	SUSANTA KUMAR DASH	2024-11-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Age of petitioner not reflected in the V.nama.
17	D- ABLAPL/34537/2024	PARTHA SARATHI DAS	2024-11-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
18	D-WP(C)/47960/2024	BINAYA KUMAR MOHANTY	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Annexure -3 repeated twice in the averment of the writ petition.2. Page no 13 and 14 not neat and legible.
19	D- ABLAPL/34648/2024	SOUMYA RANJAN DAS	2024-11-19	Age of the petitioner no.2 not reflected in cause title.
20	D- BLAPL/34674/2024	SURYAKANTA DWIBEDI	2024-11-19	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
21	D- CONTC/47797/2024	PRADEEPTA KUMAR SWAIN	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. IN AFFIDAVIT PETITIONER NOT AUTHORIZED BY OTHER PETITIONERS
22	D- CRLMC/34258/2024	PRADEEP KUMAR KUNDU	2024-11-19	1. Bail order 09.11.2029 mentioned in Index and book marked Index does not tally with the Annex-2.
23	D-WP(C)/46416/2024	JEEVANJYOTI MOHANTY	2024-11-19	30-OTHER DEFECT (IF ANY) Petitioner no.1 who is dead has been made a party to this writ petition.
24	D- ABLAPL/34539/2024	SUSHANTA KUMAR JOSHI	2024-11-19	14-NOT PROPERLY INDEXED. 1. Annexure-1 not properly page marked in Index.
25	D- ABLAPL/34531/2024	RANJIT MOHANTY	2024-11-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
26	D-WA/47884/2024	SASWAT DAS,A.G.A	2024-11-19	Put up for SR after filing of Annexure-1.
27	D- CRLMA/34634/2024	ANANTA BALLAV SATAPATHY	2024-11-19	4-AFFIDAVIT/VERIFICATION NOT PROPER.

28	D-WP(C)/48113/2024	BINAYA KUMAR MOHANTY	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
29	D-ABLAPL/34581/2024	SOUBHAGYA SWAIN	2024-11-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. As per FIRS detail ,date of disp. in reference certificate not reflected 2.Occupation certificate not reflected in affidavit. 3.page nos.16 and 17 not partially legible.
30	D-CRLMC/34148/2024	GOURI MOHAN RATH	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
31	D-CRLMC/34263/2024	DIBYAJYOTI SAHOO	2024-11-19	1. Annex-2 mentioned in averments-4 of the petition appears to be wrong.
32	D-WP(C)/48010/2024	PRAFULLA CHANDRA ACHARYA	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
33	D-WPCRL/34334/2024	PRASANT KUMAR SAHOO	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
34	D-WP(C)/48157/2024	SWAPNA KUMAR OJHA	2024-11-19	30-OTHER DEFECT (IF ANY) 1.Annexure-5 at page-41 to be marked as annexure-6. 2.Annexure-6 in book marks index is to be page marked correctly. 3.Annexure-6 at page-50 is to be marked as Annexure-7 as mentioned in index and averment of writ petition. 4.Synopsis and date charts are not marked in index. 5.Paragraphs of writ petition not correctly numbered
35	D-WP(C)/48014/2024	CHITTA RANJAN PATTNAIK	2024-11-19	20-VERNACULAR CERTIFICATE NOT FURNISHED.
36	D-CRLMC/34202/2024	RABINDRA NATH PRUSTY	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Photocopy of order dtd.26.08.2021 mentioned in Annex-6 does not tally with the Index and averments-10 of the petition.
37	D-BLAPL/34673/2024	AMIT KUMAR PATRA	2024-11-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Occupation of the deponent on affidavit not furnished on declaration.2.Paragraph no. not

				correctly furnished on declaration. 3..Petition not correctly addressed to Honorable Court
38	D-RVWPET/44453/2024	ADV	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Period of Delay 30 days. 2. Provision of Law not correctly furnished.
39	D-WP(C)/48378/2024	SUKANTA KUMAR MISHRA	2024-11-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED NEAT COPY OF PAGE NO 83 TO BE FILED
40	D-WP(C)/48361/2024	SUKANTA KUMAR MISHRA	2024-11-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED NEAT COPY OF PAGE NO 84 TO BE FILED
41	D-ABLAPL/34624/2024	RAJENDRA NARAYAN ROUT	2024-11-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 9 and 10 not neat.
42	D-WP(C)/48170/2024	TUSAR KANTI PRAHARAJ	2024-11-19	This may be registered as WPCRL.
43	D-WP(C)/48083/2024	JEEVANJYOTI MOHANTY	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
44	D-WP(C)/48171/2024	TUSAR KUMAR MISHRA	2024-11-19	Code not indicated.
45	D-MACA/47845/2024	MAHITOSH SINHA	2024-11-19	1.Period of Delay 80 days. 2. Statutory deposit not made.
46	D-ABLAPL/34585/2024	JYOTIRMAYA SAHOO	2024-11-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Deficit court fee Rs. 50/- to be paid in V.nama.
47	D-WP(C)/48052/2024	SANTOSH KUMAR NANDA	2024-11-19	.Subject Code Not Furnished .
48	D-BLAPL/34490/2024	BISWARANJAN MAHARATHA	2024-11-19	Name of P.S.mentioned in Cause Title,Petition and Prayer not correctly furnished.
49	D-WP(C)/48032/2024	KALPATARU MISHRA	2024-11-19	1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. D FEE RS12/-TO BE PAID ON W PC PETITION
50	D-BLAPL/34433/2024	AMIT KUMAR PATRA	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
51	D-WP(C)/48213/2024	SHAKTI PRASAD PANDA	2024-11-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 27 to 29 not neat.

52	D-ABLAPL/34578/2024	DAYANIDHI MOHANTY	2024-11-19	Paragraph 1 to 9 wrongly mentioned in declaration.
53	D-MACA/48054/2024	PRAKASH KUMAR MOHANTY	2024-11-19	16-PETITION/APPEAL NOT IN TIME Period of Delay 17 days
54	D-WP(C)/48103/2024	DURGESH NARAYAN RATH	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
55	D-CONTC/47613/2024	ADV.	2024-11-19	Correct Code not Furnished.
56	D-CONTC/47817/2024	ADV	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Code NOT CORRECT
57	D-CRLMC/34226/2024	KHUSBU PANIGRAHI	2024-11-19	Index page No is not arranged properly.
58	D-CRLMC/34291/2024	BIJAYA KUMAR RAGADA	2024-11-19	IA not mentioned in the Index.
59	D-RVWPET/45668/2024	UMA CHARAN MISHRA	2024-11-19	Place it after filing of C.copy of impugned order
60	D-BLAPL/34532/2024	SUBRAT KUMAR NAYAK	2024-11-19	1. Synopsis and date chart and annex. not reflected in index.2.As per index page not marked in annex.
61	D-WP(C)/47776/2024	SAROJ KUMAR MISHRA	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Filing advocate not sign in the Index. 2.Annexures wrongly marked in the averment of the writ petition and Annexure 4 marked in the averment but there is no Annexure 4 in the writ petition.
62	D-MACA/48060/2024	SARAT CHANDRA SWAIN	2024-11-19	1-COURT FEE IS DEFICIENT. 16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 10 days 2.Court Fee Rs 1339/ payable,not paid 3.welfare fund of Rs50/ not paid
63	D-CRLMC/33598/2024	PRADEEP KUMAR DASMOHAPATRA	2024-11-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Synopsis and date chart not mentioned in index page. 2. Certified copy of under annex-4 not filed. 3. Page nos 32 and 33 not legible.
64	D-FAO/48135/2024	KAPILA CHARAN NAYAK	2024-11-19	1. Period of Delay 312 days. 2. H.C.B.A. fee of Rs. 50/- not paid.
65	D-CRLMC/34067/2024	PRASANTA KUMAR NANDA	2024-11-19	1.FIR case number not correctly furnished at page no.3. 2.Receipt Showing Serv.copy To CBI not Filed.
66	D-RPFAM/48125/2024	BIPLABA P.B. BAHALI	2024-11-19	1.C.Copy not filed,xerox copy of judgment filed vide annexure-11
67	D-WA/48112/2024	BIKRAM CHANDRA GHADAI	2024-11-19	Put up for SR after filing of C copy of impugned order.

68	D-WP(C)/47993/2024	ABHISEK AGARWAL	2024-11-19	NEAT COPY OF PAGE NO 44 TO BE FILED
69	D-WP(C)/48091/2024	GURUDUTTA KAR	2024-11-19	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  Page 86 not legible.
70	D-BLAPL/34680/2024	ARUN KUMAR MISHRA	2024-11-19	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED.  Age of the petitioner not tally with rejection order and cause title. Date not mentioned in the v.nama.
71	D-MACA/47838/2024	MAHITOSH SINHA	2024-11-19	1. Period of Delay 103 days. 2. Statutory deposit not made.
72	D-RPFAM/48142/2024	HEMANTA KUMAR MOHANTA	2024-11-19	Provision of Law not correctly furnished in IA
73	D-WP(C)/47998/2024	SUNIL KUMAR PANDA	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC. NOT FILED. 30-OTHER DEFECT (IF ANY)  1. Annexure-2 is not exhibited. 2. Annexure-2 at page 25 is to be exhibited as Annexure-3.
74	D-CRLMC/34246/2024	BALARAM NAYAK	2024-11-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Application dtd. 29.04.2024 not mentioned in Annex-3. 2. Deponent occupation not furnished in affidavit.
75	D-CRP/48281/2024	SANJAY KUMAR PATTANAIK	2024-11-19	23-NOMENCLATURE NOT CORRECTLY FURNISHED .  This may be registered as R.S.A.
76	D-CONTC/47999/2024	SATRUGHNA DASH (A)	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC. NOT FILED.
77	D-CONTC/47877/2024	ADV.	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC. NOT FILED.
78	D-MACA/48056/2024	KAPILA CHARAN NAYAK	2024-11-19	1-COURT FEE IS DEFICIENT.  1. Court Fee Rs 4302/ payable, not paid
79	D-ABLAPL/34582/2024	JYOTIRMAYA SAHOO	2024-11-19	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED.  1. HBAWF Rs.50/- and LAA Rs.10/- to be paid.
80	D-ABLAPL/34468/2024	ADITI HOTA	2024-11-19	14-NOT PROPERLY INDEXED.  Name of Petitioner in Affidavit not tally with Petition.

81	D-CRLMC/34273/2024	AJAYA KUMAR JENA	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Page nos.32 and 33 not properly arranged.2.Page nos.12,40 and 43 not neat and legible.
82	D-BLAPL/34320/2024	KIRTAN DANG	2024-11-19	1. PS Case No.286/2024 and GR Case No.2039/2024 wrongly mentioned in writ petition instead of 2023.2.F.I.R.copy to be filed.
83	D-CRLMC/34098/2024	AJAYA KUMAR PRADHAN	2024-11-19	1. PS number not correctly furnished in para nos.2 and 3.
84	D-WP(C)/48136/2024	MANAS PATI	2024-11-19	page -27 not legible
85	D-RVWPET/44497/2024	ADV	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 30 days
86	D-FAO/48158/2024	PRASANTA KUMAR MAHALI	2024-11-19	Period of Delay 93 days
87	D-WP(C)/47907/2024	SASWAT KUMAR ACHARYA	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) Synopsis and date charts are not filed.
88	D-BLAPL/34516/2024	JUGALA KISHORE PANDA	2024-11-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.9 not neat.
89	D-CRLMC/34087/2024	SIDHESWAR MALLIK	2024-11-19	1. Copy of charge sheet to be filed.
90	D-BLAPL/34635/2024	SURYAKANTA DWIBEDI	2024-11-19	Name of informant should not be mentioned in petition as per standing order no. 3 of 2024 dtd dtd9.7.2024.
91	D-WP(C)/48076/2024	SAPAN KUMAR PAL	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
92	D-WP(C)/48382/2024	SUKANTA KUMAR MISHRA	2024-11-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. NEAT COPY OF PAGE NO 84 TO BE FILED
93	D-WP(C)/48206/2024	KIRTAN DANG	2024-11-19	1. Book mark not properly made in case of Annexure-3 (letter dtd. 17.07.2022 instead of 14.07.2022.
94	D-WP(C)/48118/2024	NIRANJAN SINGH (1)	2024-11-19	O.H.C P.I.L.rule not complied .
95	D-MACA/48134/2024	KAPILA CHARAN NAYAK	2024-11-19	1-COURT FEE IS DEFICIENT. 1. Rs.5,000/- payable not paid. 2. Welfare fund of Rs 50/- not paid.
96	D-WP(C)/48106/2024	NIROD KUMAR SAHU	2024-11-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 79 and 80 not neat.

97	D-RSA/48356/2024	ALOK KUMAR MOHANTY	2024-11-19	Valuation of the appeal and court fee payable not furnished.
98	D-ABLAPL/34431/2024	PRAVASH CHANDRA JENA	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
99	D-WP(C)/48195/2024	JAGAJIT PANDA	2024-11-19	30-OTHER DEFECT (IF ANY) Date mentioned in Annexure-4 and averment of writ petition does not tally with book marks index and index of writ petition.
100	D-CRLREV/34544/2024	SATYAJIT MOHAPATRA	2024-11-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.VNAMA Executed by the Juveniles
101	D-WP(C)/48202/2024	NIRANJAN LENKA	2024-11-19	1. Paragraph Sl. No. is not correctly furnished.
102	D-WP(C)/48192/2024	ANJAN KUMAR BISWAL	2024-11-19	30-OTHER DEFECT (IF ANY) Date of execution of vakaltnama not furnished.
103	D-WP(C)/47946/2024	KSHIROD KUMAR ROUT	2024-11-19	Synopsis and Date Chart not sign by the filling advocate.
104	D-ABLAPL/34430/2024	PRAVASH CHANDRA JENA	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
105	D-MACA/48045/2024	PRAKASH KUMAR MOHANTY	2024-11-19	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 11 days
106	D-RVWPET/44460/2024	ADV	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Period of Delay 30 days
107	D-CRLA/34440/2024	UMA SHANKAR PATEL	2024-11-19	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 37 Days
108	D-ABLAPL/34587/2024	JYOTI RANJAN DEO	2024-11-19	Page marking not proper and Page 17 to 23 not proper arranged.
109	D-WP(C)/47967/2024	NETRANANDA BISWAL	2024-11-19	Writ petition alongwith page marking in index not mentioned.
110	D-WP(C)/48033/2024	SOUBHAGYA CHANDRA DEV DASH	2024-11-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED NEAT COPY OF PAGE NO 15 NOT FILED
111	D-CMP/48088/2024	SOUMYA RANJAN PATI	2024-11-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. Legible copy of anx.2 be filed,(ii)Age of deponent differs,
112	D-WP(C)/48006/2024	SANTOSH SAHOO	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED.

				30-OTHER DEFECT (IF ANY) The name of the opp.parties in vakaltnama not correctly furnished.
113	D-WP(C)/48072/2024	KHAN MAHMOODUL HASAN NIAMATI	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
114	D-CONTC/48024/2024	ADV.	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1-Date chart not signed,2-Para no.wrongly mentioned in declaration of affidavit
115	D-BLAPL/34452/2024	HEMANTA KUMAR MOHANTA	2024-11-19	Honble Court not tally with rejection order and cause title.
116	D-CRLMA/34343/2024	GAGAN BIHARI KHATUA	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
117	D-BLAPL/34500/2024	KARUNAKAR GAYA	2024-11-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 16 and 29 not neat.
118	D-CMP/47992/2024	SANATAN DAS	2024-11-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. 1. Col.5 of the affidavit/verification is incomplete. 2. Status of parties not given. 3. Or.dtd.11/8/23 sought for recall be filed.
119	D-ABLAPL/34601/2024	TUKUNA KUMAR MISHRA	2024-11-19	P.S.Case No mentioned in Cause Title AND Petition not correctly furnished.
120	D-WP(C)/48116/2024	HARAPRASAD SAHU	2024-11-19	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. C.fee of Rs18/- to be paid .V.name not properly stamped .
121	D-WP(C)/48059/2024	DEEPAK RANJAN SUNDARAY	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
122	D-WP(C)/48173/2024	KRISHNA CHANDRA SAHU	2024-11-19	1.Annex-10 is not correctly page marked after page no.63.2.Resolution bearing no- 3560 /F mention in Annex-6 does not tally with the Index and averments-8 of the petition.
123	D-ABLAPL/34524/2024	BISWARANJAN DALAI	2024-11-19	1. ABLAPL.No.11570/2018 disp.of dtd 5-12-2018 in FIRS detail , not tally cause title ref. . 2. paragraphs of the petition not correctly reflected in declaration of affidavit.
124	D-BLAPL/34552/2024	BISWORANJAN SWAIN	2024-11-19	.Subject Code incorrectly Mentioned
125	D-CRLMC/34182/2024	KALPATARU MISHRA	2024-11-19	3-AUTHENTICATION FEE IS DEFICIENT. 1. Authentication fee Rs. 1.10/- to be paid.
126	D-BLAPL/34428/2024	UMA SHANKAR PATEL	2024-11-19	Honble Court not tally with Rejection order and cause title.

127	D- CONTC/47739/2024	ADV.	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
128	D- BLAPL/34513/2024	KIRTAN DANG	2024-11-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 12 not neat.
129	D-WP(C)/48009/2024	PRABHAT KUMAR DASH	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
130	D- BLAPL/34573/2024	MANORANJAN PADHY	2024-11-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Rejection order in P.S.Case No.219 dated 09.07 2024 under Annexure-2 not tally with petition and F.I.R.2. Page nos.10,11,and 14 to 16 not neat and legible.
131	D- CRLREV/34449/2024	SANTOSH KUMAR DWIVEDY	2024-11-19	Certificate regarding non filing of revision before learned sessions judge not furnished .
132	D- CRLREV/34489/2024	DEVASHIS PANDA	2024-11-19	1.addresses of petitioners not furnished 2.Page no .45 not available in annexure - 2/1
133	D-WP(C)/48114/2024	DILIP KUMAR SAHU	2024-11-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Honble C.J not correctly addressed.
134	D-WP(C)/47901/2024	LAXMIKANTA MOHANTY	2024-11-19	.Subject Code Not Furnished .
135	D-WA/47965/2024	RAGHUNATH DASMOHAPATRA	2024-11-19	3-AUTHENTICATION FEE IS DEFICIENT. 16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 8. days delay 2. Au fee Appellate Court Judgement Rs 2.25/- not paid 3. Being aggrieved,Ground,Good ground certificate not mention and Petitioner fathers name is not tally with Annexure-6.
136	D- BLAPL/34630/2024	SURYAKANTA DWIBEDI	2024-11-19	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
137	D- CONTC/47825/2024	ADV.	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED.
138	D- CRLMC/34094/2024	MANAS KUMAR CHAND	2024-11-19	1. Date of cognizance order not correctly furnished in prayer of the petition. 2. CT case number not correctly furnished in para no,1. 3. Cognizance order dated not correctly furnished in para nos.3 and 6. 4. Charge sheet to be filed
139	D- BLAPL/34445/2024	S.S.RAY (2)	2024-11-19	GR case number wrongly mentioned in the FIR copy and cause title.
140	D- BLAPL/34454/2024	BIBHU PRASAD DAS	2024-11-19	Age of the petitioner not tally with rejection order and cause title.
141	D-WP(C)/48000/2024	SATRUGHNA DASH (A)	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				30-OTHER DEFECT (IF ANY)  1.Reference certificate furnished, but status of the case is not mentioned. 2.Rs.1.10p not paid on c.copy of Annexure-8. 3.Enrollment and mobile numbers of all the counsel in vakaltnama not furnished. 4.Nomenclature of the case in vakaltnama not correctly furnished.
142	D- CONTC/47755/2024	ADV.	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  PAGING OF INDEX,SYNOPSIS AND DATE CHART BE OMITTED
143	D-WP(C)/48089/2024	NIRANJAN PANDA	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1.Deficit C.Fee of Rs.12/- not affixed in V.nama. 2..Names In Capital Letters Of All The Signing Advocates Not Indicated
144	D-WP(C)/47962/2024	DEBABRATA DAS	2024-11-19	1.Copy not served on S.C.( T ). 2.Page no 17, 33 to 36 not neat and legible.
145	D-WP(C)/48008/2024	SAMEER KUMAR DAS	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
146	D- CONTR/34465/2024	ADV.	2024-11-19	Code not correctly indicated
147	D-WP(C)/48057/2024	SASWATI MOHAPATRA	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.Page No.10 is not legible.
148	D- BLAPL/34538/2024	AMULYA RATNA PANDA	2024-11-19	14-NOT PROPERLY INDEXED.  1.F.I.R. wrongly mentioned in Index.
149	D- BLAPL/34525/2024	GOREKHANATH DAS	2024-11-19	Age of petnr.no.1 in rejection order not tally with , cause title.
150	D- WPCRL/34339/2024	PRAKASH KUMAR MISHRA	2024-11-19	20-VERNACULAR CERTIFICATE NOT FURNISHED.
151	D-WP(C)/48068/2024	DIBYA CHARAN SWAIN	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
152	D- ABLAPL/34622/2024	MANAS KUMAR CHAND	2024-11-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
153	D-WP(C)/48121/2024	NEELAKANTHA PANDA	2024-11-19	Page 22 not legible .
154	D- ABLAPL/34654/2024	BHARAT BHUSAN ROUSTRAY	2024-11-19	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  page mark of annex.1 not reflected in index.

155	D-BLAPL/34528/2024	SACHIDANANDA PADHEE	2024-11-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. sl.no. 10 has been reflected two times in petn. para.2.page no.27 not partially neat. 3.Age of the petnr. not reflected in the V.nama.
156	D-ABLAPL/34595/2024	JYOTIRMAYA SAHOO	2024-11-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid.
157	D-WP(C)/48331/2024	PRASANTA KUMAR SATAPATHY	2024-11-19	20-VERNACULAR CERTIFICATE NOT FURNISHED.
158	D-WP(C)/48210/2024	SHAKTI PRASAD PANDA	2024-11-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 26 to 28 not neat.
159	D-FAO/48126/2024	PRADEEP KUMAR MISHRA	2024-11-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
160	D-WP(C)/48078/2024	SUKANTA KUMAR NAYAK (2)	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
161	D-CRLLP/34237/2024	SAROJ KUMAR DASH	2024-11-19	Code be furnished.
162	D-CONTC/48007/2024	PRATAP KESHARI DEO	2024-11-19	1.Provision of Law Not furnished 2. Code Wrongly indicated 3. Date of disposal wrongly mentioned in prayer portion
163	D-WP(C)/48188/2024	MANORANJAN PADHI	2024-11-19	30-OTHER DEFECT (IF ANY) Synopsis and date charts are not alphabetically marked in index.
164	D-BLAPL/34555/2024	UMESH CHANDRA DORA	2024-11-19	1.Year of the rejection order under Annexure-3 not tally with Dates and Events.2. Age of the opp. party No.2 not furnished in the petition
165	D-WP(C)/48012/2024	PRAFULLA CHANDRA ACHARYA	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. DATE OF ACCEPTENCE NOT STATED
166	D-CRLMC/34285/2024	BIDYADHAR PANDA	2024-11-19	1.Synopsis and Date Chart are not mentioned in the Index. 2. Deficit Court Fee of Rs 12/- not paid in the V Nama.
167	D-CRLMC/34242/2024	BALARAM NAYAK	2024-11-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Occupation of the deponent not furnished in affidavit.2.Application dtd. 29.04.2024 mention in the Index and averments-11 of the petition not marked in the Annexure-3.3.Provision of law incorrectly furnished.

168	D-WP(C)/48001/2024	SIDHARTHA DAS	2024-11-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY)  Rule -8 of Orissa High Court P.I.L. rules not complied.
169	D-WP(C)/47968/2024	RAGHUNATH DASMOHAPATRA	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Index and Annexures not properly page marked after annexur -2 and also not tally with Book mark index.
170	D-CRLMC/34278/2024	RAJKISHORE SWAIN	2024-11-19	Provision of law not correctly furnished.
171	D-CRLMC/33905/2024	TIRTH KUMAR SAHU	2024-11-19	1. This case related to Sexual Offence the name of victims mather and address deleted from the petition as per the standing order 3/2024 and Put up for SR thereafter
172	D-BLAPL/34627/2024	SURYAKANTA DWIBEDI	2024-11-19	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
173	D-BLAPL/34597/2024	JYOTIRMAYA SAHOO	2024-11-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  Honble Court not tally with rejection order and cause title.D.Fee of OSBC Rs.50 not paid in the v.nama.
174	D-CRLMC/34170/2024	JUGALA KISHORE PANDA	2024-11-19	1. Neat and legible copy of page nos 19,23,25,33 and 38 to be filed.
175	D-ABLAPL/34590/2024	JYOTIRMAYA SAHOO	2024-11-19	1. Date of F.I.R under Annexure-1 not tally with Index.
176	D-CMP/46774/2024	SACHIDANANDA SAHOO	2024-11-19	Addresses of opp.parties 14 to 20 not furnished in C .M.P .
177	D-WP(C)/48013/2024	SADASIVA PATRA (1)	2024-11-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  NEAT COPY OF PAGE NO 228 TO BE FILED
178	D-WP(C)/48351/2024	AKASH BHUYAN	2024-11-19	Mobile Phone Numbers Of All The Signing Advocates Not Indicated
179	D-CONTC/47794/2024	BHASKAR CHANDRA PANDA	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Code NOT CORRECT
180	D-WP(C)/47775/2024	SAROJ KUMAR MISHRA	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Annexure -7 wrongly mentioned in paragraph 9 of the writ petition at page no 5. 2. I. A. No 15261/2024 not marked in the I.A petition.
181	D-WP(C)/48364/2024	SUKANTA KUMAR MISHRA	2024-11-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				NEAT COPY OF PAGE NO 84 TO BE FILED
182	D-BLAPL/34563/2024	PABITRA KUMAR NAYAK	2024-11-19	Year of the rejection order under Annexure-2 not tally with Index.
183	D-WP(C)/48081/2024	NIRANJAN PANDA	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
184	D-CMP/48311/2024	SOUBHAGYA KUMAR DASH	2024-11-19	3-AUTHENTICATION FEE IS DEFICIENT.
185	D-WP(C)/48163/2024	NIRANJAN LENKA	2024-11-19	1.Annex-3 not legible.
186	D-BLAPL/34551/2024	SUSHANTA KUMAR JOSHI	2024-11-19	1.S.T.Case No.54 of 2024 on cause title not tally with prayer.
187	D-ABLAPL/34508/2024	KIRTAN DANG	2024-11-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 10, 11 , 20 not partially legible.
188	D-CONTC/47701/2024	ADV.	2024-11-19	16-PETITION/APPEAL NOT IN TIME . Period of Delay 597 DAYS
189	D-MACA/47846/2024	MAHITOSH SINHA	2024-11-19	1. Period of Delay 175 days. 2. statutory deposit not made.
190	D-BLAPL/34530/2024	AMULYA RATNA PANDA	2024-11-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Seal and Signature of the Jail Authority not furnished on V.nama
191	D-ABLAPL/34593/2024	AMITAV TRIPATHY	2024-11-19	D.Fee of OSBC Rs.50/- not paid.
192	D-WP(C)/48146/2024	SUSANTA KUMAR LENKA	2024-11-19	.Subject Code Not Furnished .
193	D-WP(C)/48110/2024	BINAYA KUMAR MOHANTY	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
194	D-ABLAPL/34529/2024	M BALAJI RAO	2024-11-19	Date not mentioned in the v.nama.
195	D-CMP/48041/2024	BISWANATH BEHERA	2024-11-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name and signature differs in the last para of affidavit.
196	D-WP(C)/48432/2024	BIKRAM CHANDRA GHADEI	2024-11-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED NEAT COPY OF PAGE NO 84 TO BE FILED
197	D-WP(C)/48064/2024	DEEPAK RANJAN SUNDARAY	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
198	D-BLAPL/34669/2024	BIKRAM CHANDRA GHADEI	2024-11-19	.Petition not correctly addressed to Honorable Court
199	D-WP(C)/47996/2024	SAMAPIKA MISHRA	2024-11-19	30-OTHER DEFECT (IF ANY)

				Age of sole opp.party not correctly furnished.
200	D-CRLMC/34303/2024	AMLAN SHAKTI PAUL	2024-11-19	1.Provision of law not correctly furnished.2.Page No 15(FIR) is not neat.
201	D-BLAPL/34523/2024	BISWARANJAN DALAI	2024-11-19	BLAPL. No. , not reflected in reference certificate in cause title.
202	D-ABLAPL/33029/2024	HIMANSHU SEKHARA MISHRA	2024-11-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.  Paragraph not correctly mentioned in the affidavit.Date not mentioned in the v.nama.Name of the adv not mentioned capital letter in the v.nama.
203	D-ABLAPL/34638/2024	MANAS KUMAR CHAND	2024-11-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page no.10 not neat.
204	D-CONTC/47727/2024	ADV.	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. UNDERTAKING FOR ENGLISH TRANSLATION COPY NOT FILED 2.PAGE NO.14 NOT LEGIBLE
205	D-CRLMC/34181/2024	KALPATARU MISHRA	2024-11-19	3-AUTHENTICATION FEE IS DEFICIENT.  1. Authentication fee Rs. 3.30/- to be paid.
206	D-CRLREV/34169/2024	ASHIS KUMAR MISHRA	2024-11-19	3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  1.Authentication fees not paid on annexure - 1 2.Copy of Trial Court Judgement / Order Not filed .
207	D-WP(C)/48086/2024	RAMA CHANDRA JENA	2024-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page 32 not neat and legible.
208	D-BLAPL/34575/2024	MANORANJAN PADHY	2024-11-19	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 19-11-2024 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
---------------	----------------------	--------------------	---	----------------------------

---